

**BULLETIN NO. 10**

**Wednesday, the 4<sup>th</sup> March, 2020**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 4<sup>th</sup> March, 2020 from 11.00 A.M. to 7.04 P.M.)

**1. CONGRATULATIONS ON THE BIRTHDAY OF THE DEPUTY SPEAKER.**

At the outset, the Speaker and several other Members of the House congratulated the Deputy Speaker Shri Ranbir Gangwa on his birthday.

**II. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	16	02	-	33

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: Nil

**III. WELCOME TO THE DELEGATION OF ASIAN DEVELOPMENT BANK, MANILA, PHILIPPINES.**

During the Question Hour, the Deputy Chief Minister, on behalf of the House, welcomed the delegation of Asian Development Bank, Manila, Philippines, who was sitting in the VIPs' Gallery to witness the proceedings of the House.

**IV. MOTION UNDER RULE 15**

The Parliamentary Affairs Minister moved-

That the proceedings on the items of Business fixed for today be exempted at this day's sitting from the provisions of the Rule 'Sittings of the Assembly', indefinitely.

*The motion was put and carried.*

## V. MOTION UNDER RULE 16

The Parliamentary Affairs Minister moved-

That the Assembly at its rising this day shall stand adjourned sine die.

*The motion was put and carried.*

## VI. CALLING ATTENTION NOTICES AND STATEMENTS THEREON.

### (i) Regarding increasing intoxication among the youths of the State.

The Speaker informed the House that he had received an Adjournment Motion No. 1 given notice of by Shri Surender Panwar and 13 other M.L.As. (Shri Subhash Gangoli, Shri Mewa Singh, Shri Pardeep Chaudhary, Dr. Bishan Lal, Shri Varun Chaudhary, Smt. Shalley, Shri Shamsher Singh Gogi, Shri Jagbir Singh Malik, Shri Neeraj Sharma, Rao Dan Singh, Shri Amit Sihag, Shri Bharat Bhushan Batra and Smt. Geeta Bhukkal) regarding increasing intoxication among the youths of the State, which has been converted into Calling Attention Notice No. 21 and the same has been admitted. This Calling Attention Notice is related to the increasing intoxication among the youths of the State.

The Speaker further informed the House that he had received Calling Attention Notices Nos. 3 & 7 given notice of by Shri Abhay Singh Chautala, M.L.A. and Calling Attention Notice No. 34 given notice of by Smt. Kiran Choudhry, M.L.A. on the similar subject, which have been clubbed with Calling Attention Notice No. 21.

The Speaker asked Shri Surender Panwar, M.L.A. to read out his notice being a first signatory. The Speaker further informed the House that according to the Rule 73 (2) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly, maximum five signatories Members can ask their supplementaries on one Calling Attention Motion. Hence, besides of first signatory and two other Members of Calling Attention Notice No. 21, Shri Abhay Singh Chautala, M.L.A. from Calling Attention Notices No. 3/7 and Smt. Kiran Choudhry, M.L.A. from Calling Attention Notice No. 34, can also ask their supplementaries and the Minister concerned to make a statement thereafter.

Shri Surender Panwar read out his notice.

The Minister of State for Social Justice and Empowerment then made a statement.

**(i) Regarding delay in the construction of AIIMS in Manethi in District Rewari.**

The Speaker informed the House that he had received a Calling Attention Notice No. 25 given notice of by Rao Chiranjeev, M.L.A. regarding delay in the construction of AIIMS in Manethi in District Rewari and the same has been admitted.

The Speaker asked Rao Chiranjeev, M.L.A. to read out his notice and the Minister concerned to make a statement thereafter.

Rao Chiranjeev, M.L.A. read out his notice.

The Health Minister then made a statement.

**VII. ADJOURNMENT OF THE SITTING.**

The Speaker, with the sense of the House, adjourned the sitting of the House for lunch at 1.32 P.M. for 40 minutes.

**(The House then adjourned at 1.32 P.M. and re-assembled at 2.12 P.M.)**

**VIII. RESUMPTION OF GENERAL DISCUSSION AND REPLY BY THE CHIEF MINISTER ON THE BUDGET ESTIMATES FOR THE YEAR 2020-2021.**

After taking the sense of the House, the Speaker allowed some Members to participate in the general discussion on the Budget Estimates. Thereafter, General discussion on the Budget Estimates for the Year 2020-2021 was resumed.

Shri Bishamber Singh, Shri Narender Gupta, Smt. Naina Singh Chautala, Smt. Seema Trikha, Shri Sanjay Singh, Shri Mahipal Dhanda and Shri Sita Ram, Members from the Treasury Benches, spoke for 10, 08, 12, 08, 05, 08 and 04 minutes, respectively.

Smt. Kiran Choudhry, Mohd. Ilyas, Shri Aftab Ahmed and Shri Dharam Singh Chhoker, Members from the Indian National Congress Party, spoke for 13, 08, 12 and 08 minutes, respectively.

The Chief Minister, by way of reply, spoke for 72 minutes.

## **IX. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET FOR THE YEAR 2020-21.**

As per past practice and to save the time of the House, all the demands for grants (Nos.1 to 45) on the order paper were deemed to have been read and moved together. The Members were requested to indicate the demand number on which they wish to raise discussion while speaking.

Shri Bharat Bhushan Batra, Shri Pardeep Chaudhary, Shri Jaiveer Singh, Shri Mewa Singh, Smt. Geeta Bhukkal, Shri Subhash Gangoli, Shri Mamman Khan and Mohd. Ilyas, Members from the Indian National Congress Party spoke for 05, 01, for a while, for a while, 04, 01,04 and for a while, respectively.

Shri Ram Kumar Gautam, a Member from the Treasury Benches, spoke for 3 minutes.

The Chief Minister, while replying to the debate, spoke for 2 minutes.

Demand Nos.1 to 45 were put together and carried.

## **X. PAPERS LAID ON THE TABLE OF THE HOUSE**

The Parliamentary Affairs Minister laid papers from Sr. Nos. 1 to 10 on the Table of the House.

## **XI. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES.**

The Speaker, with the permission of the House, permitted the Chairpersons of various Committees to present the reports of the Committees as under:-

- (i) Shri Laxman Singh Yadav, a Member of the Committee on Government Assurances presented the Forty Ninth Report of the Committee on Government Assurances for the year 2019-2020.
- (ii) The Chairperson (Shri Harvinder Kalyan) of the Committee on Public Accounts presented the Eightieth Report of the Committee on Public Accounts for the year 2019-2020 on Appropriation Accounts/Finance Accounts of the Haryana Government for the Year 2016-2017 and on the Reports of the Comptroller and Auditor General of India on Social, General

and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31<sup>st</sup> March, 2017.

- (iii) The Chairperson (Shri Aseem Goel) of the Committee on Public Undertakings presented the Sixty Sixth Report of the Committee on Public Undertakings for the year 2019-2020 on the Reports of the Comptroller and Auditor General of India on Public Sector Undertakings (Economic and Social Sectors) for the years ended 31<sup>st</sup> March, 2015 and 31<sup>st</sup> March, 2016.
- (iv) The Chairperson (Shri Ishwar Singh) of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes presented the Forty Third Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2019-2020 on Reservation/Representation of Scheduled Castes, Scheduled Tribes and Backward Classes in various Departments and action taken by the Government on the recommendations contained in its Forty Second Report.
- (v) The Chairperson (Shri Deepak Mangla) of Local Bodies and Panchayati Raj Institutions presented the Fifteenth Report of the Committee on Local Bodies and Panchayati Raj Institutions for the year 2019-2020 on the Audit and Inspection Notes on the Accounts of Panchyat Samiti, Ambala-II for the period from April, 2017 to March, 2018 Audited by the Director, Local Audit, Haryana.
- (vi) The Chairperson (Smt. Seema Trikha) of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services presented the Fifth Report of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2019-2020 on Education and Health Services Department & Haryana Sheheri Vikas Pradhikaran Department.
- (vii) The Chairperson (Shri Jagdish Nayar) of the Subject Committee on Public Health, Irrigation, Power and Public

Works (B & R) presented the Seventh Report of the Committee on Subject Committee on Public Health, Irrigation, Power and Public Works (B & R) for the year 2019-20.

## **XII. LEGISLATIVE BUSINESS.**

### **1. The Haryana Appropriation (No. 2) Bill, 2020.**

At 5.31 P.M., the Chief Minister introduced the Haryana Appropriation (No. 2) Bill, 2020 and also moved-

That the Haryana Appropriation (No. 2) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 3, Schedule, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Chief Minister moved-

That the Bill be passed.

*The motion was put and carried.*

### **2. The Haryana State Council for Physiotherapy Bill, 2020.**

At 5.35 P.M., the Parliamentary Affairs Minister introduced the Haryana State Council for Physiotherapy Bill, 2020 and also moved-

That the Haryana State Council for Physiotherapy Bill be taken into consideration at once.

Shri Bharat Bhushan Batra, a Member from the Indian National Congress Party, spoke for 5 minutes.

The Parliamentary Affairs Minister, by way of reply, spoke for 01 minute.

The motion was put and carried.

The Bill was then considered clause by clause.

Sub Clause 2 of Clause 1, Sub Clause 3 of Clause 1 were put one by one and carried.

Clauses 2 to 48 were put together and carried.

Sub Clause 1 of Clause 1, Enacting Formula and the Title were put one by one and carried.

The Parliamentary Affairs Minister moved-

That the Bill be passed.

*The motion was put and carried.*

### **3. The Haryana Panchayati Raj (Amendment) Bill, 2020.**

At 5.45 P.M., the Deputy Chief Minister introduced the Haryana Panchayati Raj (Amendment) Bill, 2020 and also moved-

That the Haryana Panchayati Raj (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 27 were put together and carried.

Clause 1, Enacting Formula and the Title were put one by one and carried.

The Deputy Chief Minister moved-

That the Bill be passed.

*The motion was put and carried.*

### **XIII. WITHDRAWAL OF THE BILL.**

During the Legislative Business, on the suggestion made by the Parliamentary Affairs Minister, the Speaker allowed to withdraw the Haryana Shri Mata Mansa Devi Shrine (Amendment) Bill, 2020, which was listed in the list of Legislative Business fixed for today i.e. 4.3.2020, as some necessary provisions have to be made in it.

### **XIV. RESUMPTION OF LEGISLATIVE BUSINESS.**

#### **5. The Indian Stamp (Haryana Amendment) Bill, 2020.**

At 5.48 P.M., the Deputy Chief Minister introduced the Indian Stamp (Haryana Amendment) Bill, 2020 and also moved-

That the Indian Stamp (Haryana Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Sub Clause 2 of Clause 1, Clause 2, Sub Clause 1 of Clause 1, Enacting Formula and the Title were put one by one and carried.

The Deputy Chief Minister moved-

That the Bill be passed.

*The motion was put and carried.*

## **6. The Haryana Official Language (Amendment) Bill, 2020.**

At 5.51 P.M., the Education Minister introduced the Haryana Official Language (Amendment) Bill, 2020 and also moved-

That the Haryana Official Language (Amendment) Bill be taken into consideration at once.

Shri Bharat Bhushan Batra and Smt. Geeta Bhukkal, Members from the Indian National Congress Party, spoke for 10 and 02 minutes, respectively.

Shri Sudhir Kumar, a Member from the Treasury Benches, spoke for 01 minute.

The Chief Minister, by way of reply, spoke for 02 minutes.

The motion was put and carried.

The Bill was then considered clause by clause.

Sub Clause 2 of Clause 1, Clause 2, Sub Clause 1 of Clause 1, Enacting Formula and the Title were put one by one and carried.

The Education Minister moved-

That the Bill be passed.

*The motion was put and carried.*

## **7. The Punjab Excise (Haryana Amendment) Bill, 2020.**

At 6.09 P.M., the Deputy Chief Minister introduced the Punjab Excise (Haryana Amendment) Bill, 2020 and also moved-

That the Punjab Excise (Haryana Amendment) Bill be taken into consideration at once.

Shri Bharat Bhushan Batra, a Member from the Indian National Congress Party, spoke for 05 minutes.

The Deputy Chief Minister, by way of reply, spoke for 02 minutes.



The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 10 were put together and carried.

Clause 1, Enacting Formula and the Title were put one by one and carried.

The Deputy Chief Minister moved-

That the Bill be passed.

*The motion was put and carried.*

**8. The Haryana Scheduled Castes (Reservation in Admission in Government Educational Institutions) Bill, 2020.**

At 6.19 P.M., the Minister of State for Social Justice & Empowerment introduced the Haryana Scheduled Castes (Reservation in Admission in Government Educational Institutions) Bill, 2020 and also moved-

That the Haryana Scheduled Castes (Reservation in Admission in Government Educational Institutions) Bill be taken into consideration at once.

Shri Jaiveer Singh and Smt. Geeta Bhukkal, Members from the Indian National Congress Party, spoke for 02 and 21 minutes, respectively.

The Deputy Speaker also made some observations and spoke for 2 minutes.

Shri Lakshman Napa, a Member from the Treasury Benches, spoke for 2 minutes.

Shri Dharam Pal Gonder, an Independent Member, spoke for 3 minutes.

The Chief Minister, by way of reply, spoke for 09 minutes.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 10 were put together and carried.

Clause 1, Enacting Formula and the Title were put one by one and carried.

The Minister of State for Social Justice & Empowerment moved-

That the Bill be passed.

*The motion was put and carried.*

**9. The Haryana Consolidation of Project Land (Special Provisions) Amendment Bill, 2020.**

At 7.01 P.M., the Deputy Chief Minister introduced the Haryana Consolidation of Project Land (Special Provisions) Amendment Bill, 2020 and also moved-

That the Haryana Consolidation of Project Land (Special Provisions) Amendment Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 6 were put together and carried.

Clause 1, Enacting Formula and the Title were put one by one and carried.

The Deputy Chief Minister moved-

That the Bill be passed.

*The motion was put and carried.*

**XV. THANKS AND GREETINGS ON THE OCCASION OF HOLI FESTIVAL BY THE SPEAKER.**

Before the House was to adjourn sine die, the Speaker thanked all the Members of the House for their cooperation extended to them for the smooth conducting of the proceedings of the House. He also thanked the Press representatives, Government Officers and Officers/Officials of Haryana Vidhan Sabha Secretariat for their cooperation extended to him during the present Session.

He also extended the greetings to the Members of the House on the occasion of Holi falling on 10<sup>th</sup> March, 2020.

The Deputy Speaker occupied the Chair from 2.18 P.M. to 3.44 P.M.

The Sabha then adjourned sine die.

**CHANDIGARH**  
**The 10<sup>th</sup> March, 2020.**

**SECRETARY**

